

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU  
(Through web-based video conferencing platform)**

**ITEM No.24  
C.P. No.99/BB/2023**

**IN THE MATTER OF:**

M/s. Nexusmall Whitefield Pvt. Ltd.

... Petitioner

**Order under Section 66 of Companies Act, 2013**

**Order delivered on 31.05.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri R. Inbaraju  
For the ROC : Ms. Sukanya Acharya

**ORDER**

1. Heard the Ld. Counsels for the Petitioner and the ROC.
2. Ld. Counsel for the ROC states that they have no further observation/objections with reference to the specific para 13, 14 & 18 and the reply thereto by the Petitioner, mentioned in the Order dated 29.04.2024.
3. List the matter before the Regular Bench on **27.06.2024**.

**-Sd-  
(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

**-Sd-  
(T. KRISHNAVALLI)  
MEMBER (JUDICIAL)**

Anishma